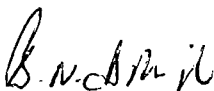
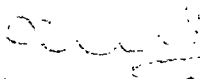
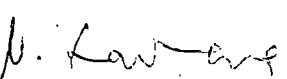
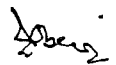


| Date | Office Report | 6. Orders |
|------|---------------|--|
| | | <p data-bbox="722 270 836 322">6-9-91. (3)</p> <p data-bbox="722 373 1559 502">Present: Shri Madhav Panikar , counsel for the applicant. Shri M.L Verma, counsel for the respondents.</p> <p data-bbox="722 528 1559 708">Learned counsel for the applicant requests 2 weeks time to file rejoinder affidavit. Time allowed. List for further direction/final disposal on 28.10.91.</p> <div data-bbox="722 747 1461 914"> <div>  (B.N. DHOUNDIYAL) M(A) </div> <div>  (P.K. KARTHA) V.C.(J) </div> </div> <p data-bbox="673 953 1226 1004">28.10.91 CA-678/91</p> <p data-bbox="673 1043 1559 1120">Present : Sh. Madhav Panikar, counsel for the applicant.</p> <p data-bbox="868 1146 1461 1223">Sh. M.L. Verma, counsel for the respondents.</p> <p data-bbox="673 1300 1607 1725">The learned counsel for the applicant withdraws the present O.A. with the permission to file a fresh one, if so advised. The request for withdrawal is not opposed by the learned counsel for the applicant. The O.A. is dismissed as withdrawn with a liberty to file a fresh one, if so advised.</p> <p data-bbox="673 1738 1559 1919">A copy of this order be supplied to the learned counsel for the applicant, as requested by him.</p> <div data-bbox="673 1944 1518 2099"> <div>  (USHA SAVARA) MEMBER (A) </div> <div>  (T.S. OBEROI) MEMBER (J) </div> </div> <p data-bbox="592 2112 682 2163">/v/</p> |